

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 31st July, 2015.

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of District Judges/Additional District Judges are hereby ordered with immediate effect:-

1. Shri Mukesh Bansal, Additional District and Sessions Judge (I), Una, on his placement as District and Sessions Judge is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for being posted in the Registry of the High Court as District and Sessions Judge (Leave/Training Reserve).
2. Shri Davinder Kumar, Additional District and Sessions Judge (I), Kangra at Dharamshala, is transferred and posted as such in Court No. (I), Una vice serial No.1 above.
3. Shri Rajeev Bali, Additional District and Sessions Judge (II), Kangra at Dharamshala is transferred and posted as such in Court No.(I), Kangra at Dharamshala.
4. Shri Jaswant Singh, Additional District and Sessions Judge, Chamba is transferred and posted as Additional District Sessions Judge (I), Solan, against a vacant post.
5. Shri Sharad Kumar Lagwal, Additional District and Sessions Judge (newly appointed) is posted as Additional District and Sessions Judge (II), Kangra at Dharamshala, vice serial No.3 above.
6. Shri Paras Doger, Additional District and Sessions Judge (newly appointed) is posted as Additional District and Sessions Judge, Chamba vice serial No.4 above.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Dated:-31.7.2015.

Endst. No HHC/GAZ/14-53/74-VI-

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/Registrar (Vigilance) Registrar(Rules)/ Registrar(Judicial)/Registrar(Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn) /Civil Judges (Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.

8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officers for information and necessary action.
14. Shri Sharad Kumar Lagwal S/O Shri Mehar Chand, Deputy District Attorney, Una, for information and necessary action.
15. Shri Paras Doger S/O Late Shri J.C.Sood, R/O Amrik Singh Building 1st Floor, Khalini, Shimla for information and necessary action.
17. The Central Project Coordinator/ Additional Registrar (Admn.)/ Additional Registrar (Judges & Rules Branch)/Additional Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
18. The Deputy Commissioners/Superintendents of Police, Shimla, Una, Kangra at Dharamshala, Solan and Chamba, H.P.
19. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
20. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
21. The Secretary/P.S. /P.A. to the Registrar General /Registrar (Vigilance) /Registrar (Rules)/ Registrar (Judicial)/Registrar (Administration) / Registrar (Estt.), High Court of H.P., Shimla.
22. The District Treasury Officers, Shimla, Una, Kangra at Dharamshala, Solan and Chamba, H.P.
23. The Director of Estates, H.P., Shimla-171 002.
24. Personal file of the above named officers.
25. The Statistical Assistant (Vigilance Branch) of this Registry.
26. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
27. Guard file.

Registrar General